

SPECIAL BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	ICICI BANK LIMITED VS INSTITUTE OF MOLECULAR MEDICINE
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physical)

Mr. Avishek Guha, Adv. : For Applicant/Financial Creditor
Mr. Chitresh Saraogi, Adv.

Mr. Soumabho Ghose, Adv. : For Corporate Debtor
Ms. Deepti Priya, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **08/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**